

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

...
NEW DELHI, THE 1st Jan 1976

NOTIFICATION
INCOME-TAX

No. 1190 F.No.281/1/75-IT(J): In exercise of the powers conferred by sub-section (1) of Section 122 of the Income-tax Act, 1961 (43 of 1961) and of all other powers enabling it in that behalf and in partial modification No.784 (F.No.281/12/74-ITJ) dated 31.10.1974 as modified by notification No.1008 (F.No.281/1/75-ITJ), dated 1.8.1975, the Central Board of Direct Taxes hereby direct that the entries at Sl. Nos.7 & 8 in the Schedule to the said Notification shall be substituted by the following entries:-

SCHEDULE

S.No.	Range	Income-tax Circles, Wards & Districts
1	2	3
7.	Range-I, Meerut.	i) Circle-I, Meerut ii) A-Ward, Minaffarnagar iii) A-Ward, Meerut iv) A-Ward, Circle I, Meerut. v) B-Ward, Meerut. vi) B-Ward, Circle I, Meerut. vii) E-Ward, Meerut viii) E-Ward, Circle I, Meerut ix) E-Ward, Meerut x) E-Ward, Circle I, Meerut xi) J-Ward, Meerut xii) J-Ward, Circle II, Meerut xiii) Special Ward, Circle I, Meerut xiv) Additional A-Ward, Meerut xv) Additional A-Ward, Circle I, Meerut.
8.	Range-II, Meerut	i) Circle-II, Meerut ii) Minaffarnagar Circle excluding A-Ward, Minaffarnagar. iii) Ghaziabad Circle. iv) Nagar Circle v) Salary Circle, Meerut vi) B-Ward, Circle II, Meerut vii) B-Ward Meerut viii) B-Ward Meerut. ix) C-Ward, Circle II, Meerut x) F-Ward, Meerut xi) F-Ward, Meerut Circle II Meerut. xii) Addl. G-Ward, Meerut xiii) Addl. G-Ward, Circle II, Meerut.


Where an Income-tax Circle, Ward or District or part thereof stands transferred by this Notification from one Range to another Range, appeals arising out of assessments made in the Income-tax Circle, Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of Income-tax Range from whom that Income-tax Circle, Ward or District or part thereof is transferred to and dealt with by the Appellate Assistant Commissioner of Income-tax of the Range to whom that said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1.1.76.

SA / -
(S. Ramaswami)
Under Secretary,
Central Board of Direct Taxes.

Copy forwarded to:

1. The Commissioner of Income-tax, Madras.
2. The Manager, Govt. of India Press, New Delhi.


(S. Ramaswami)
Under Secretary,
Central Board of Direct Taxes.

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